

| 1      | 2                | 3   |
|--------|------------------|-----|
| 43.    | Samayanallur     | 0   |
| 44.    | Saptur           | 56  |
| 45.    | Sedapatti        | 56  |
| 46.    | Sholavandan      | 7   |
| 47.    | Silaiman         | 15  |
| 48.    | Subbulapuram M   | 13  |
| 49.    | T Kallupatti     | 12  |
| 50.    | Thiruvadavur     | 12  |
| 51.    | Thumbaipatti     | 6   |
| 52.    | Thummagundu      | 4   |
| 53.    | Thuvariman       | 9   |
| 54.    | Uranganpatti     | 0   |
| 55.    | Usilampatti      | 56  |
| 56.    | Uthappanaickanur | 26  |
| 57.    | Vadipatti        | 1   |
| 58.    | Vellalur         | 70  |
| 59.    | Viruvidu         | 7   |
| TOTAL: |                  | 929 |

**WLL telephones in Bulandsahar**

4536. SHRI KALRAJ MISHRA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government are aware that VSNL has provided telephone facilities to Village-Jolly, Post-Sikandrabad, Distt. Bulandsahar (U.P.) under the Wireless in Local Loop which is inappropriate and causing a great inconvenience to the consumers who are demanding for Cable connection since the installation;

(b) if so, the details thereof; and

(c) whether Government would instruct the authorities concerned for installation of cable connection at the earliest so that the proper benefits of telephone line could reach upto the villages and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI TAPAN SIKDAR): (a) and (b) Yes, Sir. A new telephone connection was provided on WLL system in Village Jolly, District Bulandsahar, UP by BSNL and not by VSNL. Due to poor availability of electric supply in the village, the battery provided with the terminal could not be charged and hence the consumers could not utilize the services properly.

(c) the WLL telephone number has since been shifted to under ground cable.

#### **Universal obligations support policy**

4537. SHRI BHAGATRAM MANHAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to refer to the answer to Unstarred Question 769 given in the Rajya Sabha on the 7th March, 2002 and state:

(a) whether Government have initiated any efforts for implementation of Universal Obligations Support Policy (UOSP); and

(b) if so, the allocations made under the above policy?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI TAPAN SIKDAR): (a) and (b) The Universal Service Support Policy has taken effect from 01.04.2002 for reimbursement on the basis of actual physical performance as per the guidelines issued. An amount of Rs. 1805 crores has been provided for in the Budget Estimate of the Financial Year 2002-2003 towards Universal Service Fund.

#### **VPT by private companies**

4538. SHRI BHAGAT RAM MANHAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state: